

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.47/(MAH)/2016

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: Mr. Deepak K. Chhabria
V/s.
M/s. Orbit Electricals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241, 242, 244 & 58-59 of the Companies
Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	MR. AMIT JAJOO, PARTNER		
2.	MS SUSHMITA GANDHI, PARTNER		} 
3.	MS. BITIKA KAVE, SENIOR ASSOCIATE		

Advocates for Petitioners
i/b. HSA Advocates

1.	Ms. Ashish Kamat, Counsel Ms. Aditi, Advocate i/b Shalendra Kanetkar for R1 & R2		
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} Shukla


2.	Mr. Kunal Mehta i/b Mr. Ashijit Marathe for R3, 4, 5 & 9		
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} Ashijit Marathe

By consent adjourned to 15th June, 2017.

Noted
12/4/17



Noted
12.4.2017


Noted
12.4.2017


- Adjourned to 15/06/17 -

Sd/-

M. K. Shrawat
Member (Judicial)
Govt. of India
National Company Law Tribunal
Mumbai Bench, Mumbai